

complaint in respect of misuse of Aluminium has also been signed by the Import Control authorities.

As regards the allegation of misuse of imported Low Density Polyethylene Moulding Powder is concerned, the decision of the Government in regard to filing the complaint will be expedited.

Schemes to Revise Canalisation of various Articles through S.T.C.

*445. SHRI S. M. BANERJEE: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a scheme to revise the canalisation of various articles through State Trading Corporation; and

(b) if so, the salient features of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). It is Government's policy to canalise imports progressively through public sector agencies. To this end the list of items is reviewed every year.

Constitution of Committee of Bankers by Reserve Bank of India

*448. SHRI D. B. CHANDRA GOWDA: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has constituted a Committee of Bankers to ensure *inter alia* equitable distribution of food procurement credit among the Commercial Banks participating in consortium arrangements to finance the operations of the Food Corporation of India, State Governments and their agencies for procurement, storage and distribution of food-grains; and

(b) if so, the terms of appointment and functions of the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) Yes, Sir.

(b) The Reserve Bank of India constituted a Committee of Bankers in December 1972, comprising representatives from Reserve Bank of India, State Bank of India, Central Bank of India, Punjab National Bank, Bank of India and Bank of Baroda. This Committee was constituted for ensuring equitable distribution of food procurement credit among the commercial banks participating in the consortium arrangement introduced by the Reserve Bank of India to finance the operations of the Food Corporation of India. State Governments and their agencies for procurement, storage and distribution of foodgrains and also to assess the credit needs of these agencies. The Committee will also be looking into various procedural and other operational aspects relating to the consortium arrangement.

Opening of Evening Branches of State Bank of India and Nationalised Banks

*450. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether there are any Evening Branches of the State Bank of India or of any Nationalised Bank, in the country;

(b) if so, the names of these Branches, their locations and the dates of their opening; and

(c) whether Government propose to encourage the opening of more such branches in other parts of the country.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) to (c). While the Reserve Bank of India issues licences to banks for opening new offices, the working hours of